

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH -COURT NO. 3

Customs Appeal No. 12355 of 2018

(Arising out of OIO-AHM-CUSTM-000-COM-018-17-18 passed by Principle Commissioner
Customs, Excise and Service Tax-AHMEDABAD)

Shri Bharat Patel

Partner In M/S. Sahaj Metals,
54/55,Ashish Nagar Society, Vibhag-2, Meghaninagar,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Sh. Rahul Gajera, Advocate for the Appellant
Sh. Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 30.01.2020

DATE OF DECISION: 12.06.2020

The appeal is disposed of. For order, see order of date in Custom
Appeal No. 11723 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul